

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

25

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 319/9/HDB/2018
NAME OF THE COMPANY	Trivista Steel and Power Pvt Ltd
NAME OF THE PETITIONER(S)	Speed Roadways Pvt Ltd
	Trivista Steel and Power Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S. SASTRI	Adv.	Counsel for Speed	[Signature]
Shasad sainghi & Associates	Advocate	9248580914	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
[Signature] for K. Raju Reddy	Adv.	9848059592	[Signature]

ORDER

Counsel for Operational creditor is present. Shri Manohar Reddy, Advocate undertakes to file vakalat for Corporate Debtor.

Counsel for Operational Creditor undertakes to file service of notice on Corporate Debtor.

For filing vakalat and reply/counter, list the matter on 23.08.2018.

Member (J)

Binnu